

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT**

**OFFICE ORDER**

Dated Shillong, the 23<sup>rd</sup> June, 2023.

No. LJ (A) 89/2021/135 - The appointment of Shri Anil Sharma, Advocate as Assistant Public Prosecutor, Ri-Bhoi District, Nongpoh as notified vide this Department's notification No. LR (A) 32/92/Pt.IV/182 Dt. 18.02.2020 stands de-notified with immediate effect.

Sd/-  
(C.V.D. Diengdoh)  
Secretary to the Govt of Meghalaya,  
Law Department.

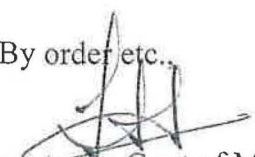
Memo No. LJ (A) 89/2021/135 - A,

Dated Shillong, the 23<sup>rd</sup> June, 2023.

Copy forwarded to :-

1. The Advocate General, High Court of Meghalaya, Shillong.
2. The Director General of Police, Meghalaya, Shillong.
3. The Deputy Commissioner, Ri-Bhoi District, Nongpoh.
4. The Superintendent of Police, Ri-Bhoi District, Nongpoh.
5. The District & Sessions Judge, Ri-Bhoi District, Nongpoh.
6. The Accountant General (A&E), Meghalaya, Shillong-793001.
7. The Government Pleader/Public Prosecutor, Ri-Bhoi District, Nongpoh.
8. Advocate concerned.
9. The Secretary, Shillong Bar Association, Shillong.
10. Law (B) Department.
- ✓ 11. DEO, Law Department.
12. The Treasury Officer, Nongpoh.
13. Guard file.

By order etc..

  
Deputy Secretary to the Govt of Meghalaya,  
Law (A) Department.